

Pilferage from Mughal Sarai Yard during the last two years

3238. SHRI NIREN GHOSH: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of goods which have been pilfered from the Railways at Mughal Sarai yard during last two years, year-wise;

(b) whether there is any corruption in the allotment of wagon;

(c) whether any special money is given to arrange despatch of wagons carrying goods for private sector; and

(d) whether 'red alert' is given for quick movement of such trains ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The amount of goods pilfered from Mughal Sarai yard during 1979 and 1980 is as under:

Year	Amount (in Rs.)
1979	9,42,081
1980	1,25,685

(b) to (d). Neither any complaint nor any information is available that there is corruption in the allotment of wagons at Mughal Sarai or any special money is given to arrange despatch of wagons carrying goods for private sector or 'red alert' is given for quick movement of such trains.

Flying of Privately Owned Stage Carriages on Parallel Routes of D.T.C.

3239. SHRI SATISH PRASAD SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that privately owned stage carriages under the permits issued by the Delhi Administration are plying within the Municipal Limits of Delhi on the parallel routes of DTC thereby causing huge financial loss to it against the provisions of the Motor Vehicles Act, 1939; and

(b) if so, what steps Government propose to take to check this violation of the Act and financial loss to the DTC which has been trying to remove these buses so long ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). The Delhi Administration have informed that in all 57 buses (Standard Size) privately owned and covered by Stage Carriage Permits and 70 Mini buses are plying in the Union Territory of Delhi on different routes but these are not parallel route of DTC. The question of loss to DTC therefore does not arise. These Stage Carriage permits were issued to the Private Operators by the State Transport Authority, Delhi, long back in accordance with the provisions of Motor Vehicles Act and the same are being renewed from time to time.

Report of Working Group headed by Shri Kirpa Narain

3240. SHRIMATI GEETA MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a working group headed by Shri Kripa Narain has submitted its report; and

(b) if so, the main recommendations made and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The Working Group